

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:64  
ANSWERED ON:25.07.2005  
REVIEW OF FAMINE CODE  
Nambadan Shri Lonappan

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Famine code is outdated and inadequate for extending relief and rehabilitate farmers;
- (b) if so, the details of the steps taken/proposed to be taken by the Government to protect the farmers from such situations;
- (c) whether the Government is considering to review the Famine Code in accordance with the changing situations;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) to (e): Famine Codes are drawn up and implemented by the various State Governments. With famines (serious shortages of food) ceasing to occur, there are Scarcity or Relief Manuals which the State Governments update from time to time. On its part, Central Government, from time to time, revises items & norms of expenditure for assistance from the Calamity Relief Fund (CRF) and the National Calamity Contingency Fund (NCCF), to provide relief to victims of natural calamities including drought.